

2. Discussion on the Resolution seeking desapproval of Representation of the People (Amendment) Ordinance, 1992 (No. 1 of 1992) and consideration and passing of the Representation of the People (Amendment) Bill, 1992.

3. General Discussion on the Railway Budget for 1992-93.

THE REHABILITATION COUNCIL OF INDIA BILL, 1992

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRIMATI K. KAMALA KUMARI): Madam, I move for leave to introduce a Bill to provide for the constitution of the Rehabilitation Council of India for regulating the training of rehabilitation professional and the maintenance of a Central Rehabilitation Register and for matters connected therewith or incidental thereto.

The question was put and the motion was adopted

SHRIMATI K. KAMALA KUMARI: Madam, I introduce the Bill.

Re. THE REPLY GIVEN BY THE FINANCE MINISTER ON 3RD MARCH, 1992 REGARDING QUESTION NO. 82

श्री मोहम्मद अफजल उर्फ मोम अफजल (उत्तर प्रदेश) : मैडम . . .

† [श्री محمد افضل عرف م- افضل (اتر پردیش) : میڈم . . .]

उपसभापति : आप कृपया अपने स्थान पर जाइए और बिना अनुमति के आगे आने की कोशिश न करिए ।

श्री मोहम्मद अफजल उर्फ मोम अफजल : वहां से आवाज जरा कम सुनाई देती है ।

† [श्री محمد افضل عرف م- افضل :

وہاں سے آواز کم سنائی دیتی ہے۔]

regd. Question No. 82

उपसभापति : आप यह बात पूछ लीजिए तो हम इजाजत दे देंगे ।

श्री मोहम्मद अफजल उर्फ मोम अफजल : मैडम, आप इजाजत दे दें यह बड़ा अहम मसला है ।

† [شہری محمد افضل عرف م- افضل : میڈم آپ اجازت دیجیے یہ بڑا اہم مسئلہ ہے۔]

THE DEPUTY CHAIRMAN: I will allow. Just a minute.

SHRI DIPEN GHOSH (West Bengal): Madam, I want to raise a question which relates to the right of this House. It is a very important issue.

श्री मोहम्मद अफजल उर्फ मोम अफजल : मैडम, . . .

† [श्री محمد افضل عرف م- افضل : میڈم . . . (مدخلت) . . .]

उपसभापति : आप जरा वै जायेंगे दोनों लोग । थैंक यू ।

SHRI DIPEN GHOSH: On 3rd of March, in connection with a question . . .

THE DEPUTY CHAIRMAN: It is regarding what?

SHRI DIPEN GHOSH: It is regarding Q. No. 82 on 3rd of March in reply to a supplementary of mine. My supplementary was:

“Whether the Government has been considering the reduction or abolition of posts by 10 per cent in all the departments?”

The Finance Minister Dr. Manmohan Singh, had replied among other things and quote:

“There is no fixed percentage that we have in mind.”

THE DEPUTY CHAIRMAN: Is it a wrong reply in the House?

SHRI DIPEN GHOSH: Just a minute, Madam.